

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 145-146 OF 2011

RAJENDRA PRALHADRAO WASNIK

Appellant (s)

VERSUS

THE STATE OF MAHRASHTRA

Respondent(s)

(With appln(s) for stay of execution of sentence of death)

Date: 18/01/2012 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK
HON'BLE MR. JUSTICE SWATANTER KUMAR

For Appellant(s)

Mr. Subhro Sanyal,Adv.

For Respondent(s)

Mr. Sushil Karanjkar, Adv.
Mr. Sanjay V. Kharde, Adv.
Ms. Asha Gopalan Nair,Adv.

UPON hearing counsel the Court made the following
O R D E R

List tomorrow, i.e. on January 19, 2012.

(DEEPAK MANSUKHANI)
Court Master

(M.S. NEGI)
Court Master